

improving the prices, the Government have been making efforts to establish more indigenous cocoa processing units;

- (ii) Government of India is extending Financial assistance to the Co-operative Societies for installation of artificial dryers;
- (iii) Government of Karnataka is giving subsidy @ Rs. 1/- per kg. of wet beans to the cocoa growers;
- (iv) The State Governments of Kerala and Karnataka have been promoting the procurement of the cocoa beans by opening procurement centres in Co-operative Sector; and
- (v) The Government of Kerala have provided financial assistance to the Co-operative Societies @ Rs. 1.5 lakhs for setting up fermentation and drying units

### ग्रामीण औद्योगिक विकास के बारे में अनुसंधान

\*637. श्री सत्येन्द्र नारायण सिंह :  
श्री मोती माई आर० चौधरी :

क्या ग्रामीण विकास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि सरकार ने हाल में ग्रामीण औद्योगिक विकास के बारे में अनुसंधान के लिए एक अध्ययन कराया था ;

(ख) यदि हां, तो क्या सरकार को उक्त अध्ययन की रिपोर्ट मिल गई है ;

(ग) यदि हां, तो उसकी मुख्य बातें क्या हैं ; और

(घ) यदि नहीं, तो रिपोर्ट कब तक मिलने की सम्भावना है ?

ग्रामीण विकास मंत्रालय के राज्य मंत्री  
(श्री हरिनाथ मिश्र) : (क) जी नहीं ।

(ख) से (घ) प्रश्न नहीं उठता ।

### Selection for Diploma courses in Forestry by Forest Service Colleges

\*638. PROF. NARAIN CHAND  
PARASHAR : Will the Minister of AGRICULTURE be pleased to state :

(a) whether the Forest Service Colleges located at Burnihat, Coimbatore and Dehradun have undertaken any selection for Diploma Courses in Forestry during 1983-84 ;

(b) if so, the qualifications prescribed for recruitment to these courses ;

(c) whether adequate representation in the selection of seats for such States as have a high number of Forest Service Officers has been ensured ;

(d) if so, the number allotted to each State like Himachal Pradesh, Jammu and Kashmir, Uttar Pradesh, Madhya Pradesh etc. ;

(e) whether some of the States have demanded allocation of seats telegraphically as no seats have been allotted to them so far ;

(f) the names of the States from which telegrams have been received by the Inspector General of Forests, Government of India and the follow up action taken in each case ; and

(g) the likely date by which the course would start?

THE MINISTER OF STATE IN THE  
MINISTRY OF AGRICULTURE (SHRI  
YOGENDRA MAKWANA) : (a) No, Sir.

The selection of trainees for these States Forest Service (SFS) Colleges is done by the respective sponsoring agencies including the Government of the States and the Union Territories.

(b) The prescribed qualifications for admission to these courses are a Bachelor's degree in Natural Sciences, Mathematics, Statistics, Geology, Mechanical Engineering Civil or Chemical Engineering or Agriculture of a recognised Indian University or equivalent foreign qualification, provided that in the case of graduates with pure Mathematics or Statistics, they must have taken one of the following subjects in their Higher Secondary/ Matriculation or equivalent examination :

- (i) Biology
- (ii) Physics
- (iii) Chemistry

Science graduates with Economics and Mathematics are also eligible.

Rangers who pass Rangers Course with Honours are also eligible for admission to the second year of the SFS course.

(c) Seats in the SFS Colleges are allotted to the various States in proportion to the requirement of each State and taking into consideration the in-take capacity of each College.

(d) The information is given in Statements I, II and III laid on the Table of the Lok Sabha.

(e) Yes, Sir.

(f) (i) For the SFS course at Burnihat starting from 1.11.83, a telegram was received from the Administration of Andaman & Nicobar Islands for allotment of two seats, which were allotted.

(ii) For the SFS course at Coimbatore starting from 1.1.84, a telegram

was received from the Government of Andhra Pradesh for allotment of 7 seats, which were allotted.

(iii) For the SFS course at Dehra Dun starting from 1.4.84, a telegram was received from the administration of Andaman & Nicobar Islands for allotment of two seats which could not be allotted.

A telegram was also received from the Himachal Pradesh Government for allotment of four seats to the Rangers who have passed with Honours in the second year of the SFS course starting this year at any of the colleges. The Director, Forest Education, has been asked to take necessary action.

(g) The courses have started on the following dates :

1. SFS College, Burnihat	—	1.11.83
2. SFS College, Coimbatore	—	1.1.84
3. SFS College, Dehra Dun	—	1.4.84

#### STATEMENT-I

#### Seats allotted in the State Forest Service Course at SFS College Burnihat Commencing from 1-11-1983

Sl. No.	Name of the States/ Union Territories	Seats allotted
1.	Mizoram	2
2.	Meghalaya	2
3.	Arunachal Pradesh	6
4.	Arunachal Pradesh Forest Development Corporation	5
5.	Sikkim	2
6.	Orissa	7
7.	Orissa Forest Development Corporation	4
8.	M/s. Hindustan Paper Corporation, Calcutta.	2
9.	Andhra Pradesh	7
10.	Andaman and Nicobar Island Administration	2
11.	Manipur	1
Total		40

## STATEMENT-II

Seats allotted in the States Forest Service Course at SFS College, Coimbatore Commencing from 1-1-1984

Sl. No.	Name of the States/ Union Territories	Seats allotted
1.	Karnataka	4
2.	Maharashtra	31
3.	Kerala	5
4.	Goa Daman and Diu	2
5.	Tamil Nadu	2
6.	Gujarat	6
7.	Andhra Pradesh	7
8.	Andhra Pradesh Forest Development Corporation	2
Total :		59
Laos		3
Grand Total :		62

## STATEMENT-III

Seats allotted in the State Forest Service Course at SFS College Dehradun Commencing from 1-4-1984

Sl. No.	Name of the States/ Union Territories	Seats allotted
1.	Uttar Pradesh	15
2.	Jammu and Kashmir	10
3.	Punjab	2
4.	Haryana	4
5.	Himachal Pradesh	2
6.	Bihar	10
7.	Rajasthan	6

8.	Madhya Pradesh	15
9.	Gujarat	7
10.	Birsa Agriculture University	4
11.	Assam	1
12.	Andaman and Nicobar Island Forest Plantation and Development Corporation	1
13.	Mizoram	3
14.	Managing Director, Tramboo Joinery (Pvt.) Ltd., Srinagar	1
Total :		81

Allotment of Accommodation to P.As/P.Ss of Ministers in V.P. House

6980. SHRI BAPUSAHEB PARULKAR : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether accommodation has been provided to the personal Assistants and Private Secretaries of the Ministers in the Vithalbhai Patel House ;

(b) if so, the reasons thereof ;

(c) whether Government have abandoned the policy of not providing accommodation to Government servants in Vithalbhai Patel House ; and

(d) if so, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMED USMAN ARIF) : (a) and (b) Yes, Sir. Accommodation to two Private Secretaries has been provided in Vithalbhai Patel House on the recommendation of their Ministers.

(c) No such policy has been laid down.

(d) Does not arise.